



National Company Law Tribunal & Appellate Tribunal Bar Association

COMMEMORATES

10 YEARS OF NCLT & NCLAT

Honouring the Past. Shaping the Future.

Chief Guests



**Hon'ble Mr. Justice
Pankaj Mithal**
Judge
Supreme Court of India



**Hon'ble Shri
Arjun Ram Meghwal**
Union Minister of Law and Justice &
Minister of Parliamentary Affairs
Government of India



**Hon'ble Mr. Justice
Bhushan Ramkrishna Gavai**
Former Chief Justice of India

Guests of Honour



**Hon'ble Mr. Justice
Ashok Bhushan**
Chairperson, National Company
Law Appellate Tribunal



**Hon'ble Mr. Justice
Rajesh Bindal**
Former Judge
Supreme Court of India



**Hon'ble Mr. Justice
Anupinder Singh Grewal**
President
National Company Law Tribunal

**Mavalankar Auditorium
Constitution Club of India, New Delhi**

Monday, 01 June 2026

SCHEDULE

3:00 PM – 3:30 PM	Arrival of Attendees
3:30 PM – 3:45 PM	Seating of Attendees
3:45 PM – 3:55 PM	Arrival of Dignitaries
3:55 PM – 4:00 PM	Seating of Dignitaries on the Dais
4:00 PM – 4:10 PM	Lighting of the Lamp & Saraswati Vandana
4:10 PM – 4:30 PM	Welcome Address by Mr. Virender Ganda, Senior Advocate President, National Company Law Tribunal & Appellate Tribunal Bar Association
4:30 PM – 4:45 PM	Address by Hon'ble Mr. Justice Anupinder Singh Grewal President, National Company Law Tribunal
4:45 PM – 4:50 PM	Address by Hon'ble Mr. Justice Rajesh Bindal Former Judge, Supreme Court of India
4:50 PM – 5:05 PM	Address by Hon'ble Mr. Justice Ashok Bhushan Chairperson, National Company Law Appellate Tribunal
5:05 PM – 5:20 PM	Address by Hon'ble Mr. Justice Bhushan Ramkrishna Gavai Former Chief Justice of India
5:20 PM – 5:35 PM	Address by Hon'ble Shri Arjun Ram Meghwal Union Minister of Law and Justice & Minister of Parliamentary Affairs, Government of India
5:35 PM – 5:50 PM	Address by Hon'ble Mr. Justice Pankaj Mithal Judge, Supreme Court of India
5:50 PM – 6:20 PM	Vote of Thanks by Mr. Rakesh Kumar, Advocate Hon. Secretary, National Company Law Tribunal & Appellate Tribunal Bar Association
6:20 PM – 6:30 PM	National Anthem
6:30 PM	High Tea at Deputy Speaker Hall Annexe

ABOUT

THE NCLT & AT BAR ASSOCIATION

The NCLT & AT Bar Association (“Bar Association”), registered under the Societies Registration Act, 1860, represents Advocates, Company Secretaries, Chartered Accountants and Cost Accountants, practicing before the National Company Law Tribunal (“NCLT”) and the National Company Law Appellate Tribunal (“NCLAT”).

The Bar Association is committed to upholding the highest standards of professionalism, ethics, and excellence in the practice of corporate and insolvency laws. Since its inception, the Bar Association has consistently endeavoured to promote and safeguard the interests, privileges, and prestige of the Bar and its members, while fostering professional growth and camaraderie amongst practitioners appearing before the NCLT and NCLAT.

Over the years, the Bar Association has actively organised seminars, conferences, interactive sessions, and various professional and social events aimed at enhancing legal knowledge, strengthening institutional dialogue, and encouraging greater engagement within the professional community. Among its notable annual events is the friendly cricket match between the Bench and the Bar, symbolising the spirit of mutual respect and cooperation within the justice delivery system. The Bar Association also periodically organises informal interactions, lunch and gatherings to foster professional camaraderie, constructive dialogue, and a stronger institutional relationship amongst members of the fraternity.

The Bar Association has also played a proactive role in addressing institutional and infrastructural concerns affecting the functioning of the NCLT and NCLAT. In furtherance of this objective, the Bar Association has approached the Hon’ble High Court of Delhi seeking appropriate directions for improving infrastructural facilities and ensuring a more efficient administration of justice for the benefit of the Bench, staff, litigants, and professionals alike.

Further, in view of the practical difficulties being faced by professionals with respect to entry and access into the Tribunal premises, the Bar Association coordinated with the Ministry of Home Affairs for the issuance of identity/access cards to professionals to facilitate smoother and more convenient entry into the NCLT and NCLAT premises.

BECOME A MEMBER

Professionals interested in becoming a member of the Bar Association may kindly collect the Membership Registration Form from the Help Desk.

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Virender Ganda
Senior Advocate
President

PROGRAMME CURATORS



Rakesh Kumar
Advocate



Vipul Ganda
Advocate



Zorawar Singh
Advocate

ORGANISING COMMITTEE



Arvind Kumar Gupta
Advocate



Sunil Kumar
Advocate



Rakesh Kumar
Advocate



Purti Gupta
Advocate



Vipul Ganda
Advocate



N.P.S Chawla
Advocate



Zorawar Singh
Advocate



S.P. Singh
Advocate



Hitesh Mankar
Advocate



Vishal Ganda
Advocate

MEDIA PARTNERS

